

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chandernagore Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. D-45/GT/2013

Date: 1.7.2013

To,

Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex, 7,
Institutional area, Lodhi Road,
New Delhi-110003

Sir,

Subject: Petition No. D-45/GT/2013: Approval of tariff of Vindhyachal Super Thermal Power Station, Stage-I, (1260 MW) from 1.4.2009 to 31.03.2014 after trueing up exercise.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **10.7.2013**:

- 1 The details of actual additional capital expenditure incurred for the period from 2009-12 duly audited and certified by the statutory auditors in terms of provision 6(3) of the Tariff Regulation, 2009.
- 2 Certificate to the effect that all the assets of the gross block as admitted by the Commission as on 31.03.2009 are in service. If any asset has been taken out, the details of the asset such as the date of putting to use and the date of taking out from service and the depreciation recovered shall be submitted.
- 3 Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)